

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 148
CP No. 145(ND)/2012

IN THE MATTER OF:

| | | |
|---|------|------------------------|
| SBPL Infrastructure Ltd. & ors. | | APPLICANT / PETITIONER |
| Vs | | |
| M/s. DLF SBPL Developers Pvt. Ltd. & Ors. | | RESPONDENT |

SECTION:

Under Section 397/398 of the Companies Act

Order delivered on 17.09.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. K. Datta, Mr. Arjun Singh, Ms. Mehak Khurana,
Advs.

For the respondent

Dr. U.K Chaudhary, Sr. Adv. with Mr. Anupam Prakash,
Mr. Nakul, Mr. Dheeraj Rao, Adv.

ORDER

Due to paucity of time, matter could not be heard. Accordingly, hearing is deferred to 15.11.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

17.09.2019
Aarti Makker